

OA. 246/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order No.3, dated 9-6-99.

consolidated
Application has
been filed.

A ~~memorandum~~ ~~memorandum~~
has been carried
out.

Notice may be
sent to all ~~resps~~
by regd. post/AD.

Putra
4/6.

Proper
4.6.99
S.O

MA. 363/99 by
appropriate
orders. copy served.

On memo.
~~st~~ 13.06.99

Free copy of
the order No.3
dt. 9-6-99 may
be given to the
counsel for both
sides.

Put
9/6

Put S/O
9.6.99

Heard Mr. A. Kango, learned counsel
for the applicant and Mr. D.N. Mishra, learned
standing counsel appearing for Respondents.
Also perused the OA and MA 363/99.

Pending disposal of the original
Application, Respondent No.3, i.e., Senior
Divisional Mechanical Engineer, S.E. Dy.
Sahebajiw, can consider the representation
of the Applicant dated 28.9.98 (Annexure-
5/A) and dated 26-4-99 (Annexure-5/B)
requesting for his transfer from
Kantabathi to Rayagada as per the
triangular transfer Policy. MA is
accordingly disposed of.

Heard (J-1)

Or. No. 4 dt. 20.4.99

It is submitted by the learned counsel
for the petitioner that he does not want to pursue
this O.A. as the relief asked for by him in this
O.A. has been granted to him by the departmental
authorities.

Heard Shri A. Kango, learned counsel
for the petitioner and Shri D.N. Mishra, learned
standing counsel for the respondents. In view
of submissions made by the learned counsel
for both sides, this O.A. is disposed of for
not being pursued.

Vice-Chairman
20.4.99
Heard (J)